

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.A.(CAA)/243(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **15.07.2024**

NAME OF THE PARTIES : **Abha Exports Private Limited**

For Applicant : None Present

Section 230(1) of Companies Act

ORDER

There is no representation for the Applicant. **List on 26.07.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//RA//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)